

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

C.P. No. 83(ND)/2017

IN THE MATTER OF:

M/s. Trustline Finvest Ltd.

.... Applicant/petitioner

under Section 66

Order delivered on 06.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Applicant/petitioner: Mr. Dhruv Gupta, Advocate

For the Respondent:

ORDER

This is an application with a prayer for extending the time for issuance of notice to parties as per the direction issued by us in para 6 & 7 of the order dated 12.05.2017. According to the aforesaid paras the applicant was required to give notice of the application to the Central Government, the Registrar of Companies having jurisdiction over the files of the applicant company as well as the creditors, if any, of the applicant company. The needful was to be done within seven days from the date of receipt of the order. It was further directed to cause the publication of notice in the prescribed form in English daily as well as Hindi daily. Another direction issued was to upload on the website of the applicant

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company, if any, intimating about the factum of the petition and the notice of the date of hearing which was fixed as 14.08.2017. The matter has been taken up on 14.08.2017, 16.08.2017, 24.08.2017, 01.09.2017 and was also posted for hearing on 08.09.2017. However, the present application has been filed to permit the applicant to comply with the direction issued in the order dated 12.05.2017 after the period of three months. The order was pronounced in the open Court on that day. If at all such an application was to be filed it could have been filed during the period of three months not after the expiry of three months. There is thus blatant negligence on the part of the applicant which does not deserve to be condoned as no reason is forthcoming for such a culpable delay.

Accordingly, the application fails and the same is dismissed.

Sd/-

**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd/-

**(R. VARADHARAJAN)
MEMBER(JUDICIAL)**